

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-868/2016

New Delhi, this the 09th day of August, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sh. Amit Chauhan, JTO,
Aged about 35 years,
S/o Sh. S.S. Chauhan,
R/o 15, Bhagya Nagar Colony,
Bye Pass Road, Agra-282007. ... Applicant

(through Sh. Amit Anand)

versus

1. General Manager,
Bharat Sanchar Nigam Limited,
Sanchar Bhawan, 20, Ashok Road, New Delhi.
2. The CGM (NTR), BSNL,
GOI, Kidwai Bhawan, New Delhi-110001.
3. The GM (Personnel),
BSNL, Corporate Office,
Janpath, New Delhi. ... Respondents

(through Sh. R.V. Sinha)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

Learned counsel for the applicant submits that the reliefs claimed by the applicant have already been granted by the respondents.

2. The OA is accordingly disposed of as no orders are necessary.

**(A.K. Bishnoi)
Member(A)**

**(V. Ajay Kumar)
Member(J)**